

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

OA-1311/2014

New Delhi, this the 11th day of September, 2019

**Hon'ble Sh. S.N. Terdal, Member(J)
Hon'ble Sh. A.K. Bishnoi, Member(A)**

Sh. Ashok Kumar Aggarwal
Age 51 years,
S/o Sh. R.B. Aggarwal
R/o 56, Ashoka Road, New Delhi.Applicant

(through Sh. S.K. Gupta)

Versus

Union of India through

1. Secretary

Department of Revenue
Ministry of Finance,
North Block, New Delhi

2. Chairman,

Ministry of Finance

Central Board of Dir

North Block, New Delhi.

3. Chief Commissioner of Income Tax(CCA)

C.R. Building, IP Estate, New Delhi. ...Respondents

(through Sh. Rajesh Katyal)

ORDER(ORAL)**Hon'ble Sh. S.N. Terdal, Member (J)**

Sh. S.K. Gupta, learned counsel appearing for the applicant submits that in view of the order dated 19.03.2019 passed by the respondents, the OA has become infructuous.

2. Hence, the OA is dismissed as having become infructuous.

No order as to costs.

(A.K. Bishnoi)
Member(A)

(S.N. Terdal)
Member(J)

/ns/